

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SINGLE PRINCIPAL BENCH

ITEM No. 15
TA (Co. Act.)-22(PB)/2024

IN THE MATTER OF:

Winshuttle Software (India) Private Limited ... Petitioner/Applicant

Order Rule 16(d) of the National Company Law Tribunal, 2016.

Order delivered on 05.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Arjun D. Singh, Ms. Nisha Pandey, Mr. Vishnu Menon, Advocates
For the Respondent :

ORDER

Ld. Counsel for the Applicant seeks and is granted time to amend the prayer and also undertakes to file the hard copies of the transfer petition.

At his request, list the matter again **on 12.07.2024.**

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(RAMALINGAM SUDHAKAR)
PRESIDENT